

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2263
ANSWERED ON 07/08/2026

FARMERS' SUICIDES IN MADHYA PRADESH

2263. SHRI VIVEK K. TANKHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of cases of farmers' suicide reported in Madhya Pradesh during the last five years, year-wise;
- (b) the break-up of such cases, district-wise;
- (c) the amount of compensation disbursed to affected families under Central and State schemes; and
- (d) the number of cases where compensation remains unpaid?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (d): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles the information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). The report till 2024 is available on NCRB website (<https://ncrb.gov.in>).

Agriculture is a State subject. Ex gratia or relief in such cases is provided by the State Governments as per their respective policy and rules.
